IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
CP(CAA)62/ND/2022

IN THE MATTER OF:

Xena Fulid Systems Pvt Ltd and S D Technical services private limited ... Applicant

Under Section 230-232.

Order delivered on 30.04.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:
For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)